

22
06/06/24

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/Misc./2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

Mr. John Cabeca, U.S. Intellectual Property Counselor for South Asia,
Embassy of the United States of America-New Delhi,
United States Patent and Trademark Office,
Shantipath, Chanakyapuri,
New Delhi - 110021
e-mail:- John.Cabeca@trade.gov

Sub: Nominations for South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange.

Sir,

I am directed to refer to your letter dated 03.06.2024, on the above subject, and to say that Hon'ble the Acting Chief Justice has nominated the following Judicial officers to participate in the South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange program scheduled to be held from 24.06.2024 to 26.06.2024 at Kathmandu, Nepal in Hotel Yak & Yeti:-

1. Mr. Sunil Gupta, ASJ, South District, Saket Courts, New Delhi.
2. Mr. Chander Jit Singh, ASJ, New Delhi District, Patiala House Courts, New Delhi.
3. Ms. Sheetal Chaudhary Pradhan, ASJ, South-East District, Saket Courts, New Delhi.
4. Mr. Sumeet Anand, ASJ(FTC), West District, Tis Hazari Courts, Delhi.
5. Ms. Neeti Suri Mishra, SCJ-cum-RC, North District, Rohini Courts, Delhi.

Yours Sincerely,

OTC/Judl/dw
Vinay
PD 283 (CO)
06/06/2024

(Vinay Sharma)
Deputy Registrar (Gaz.-IB)
for Registrar General

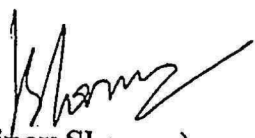
234
4133

No. 3825 /DHC/Gaz./G-3/Misc./2024

Dated: 6/6/24

Copy along with copy of letter dated 03.06.2024 received from Mr. John Cabeca, U.S. Intellectual Property Counselor for South Asia, Embassy of the United States of America- New Delhi, United States Patent and Trademark Office forwarded to the following Principal District & Sessions Judges with the request to inform the respective nominated Judicial Officers and ask them to provide their English resume or curriculum vitae (CV) and clear description of their job responsibilities along with their passport information directly to the institute by contacting Chimai Tran-Luu at ctran-luu1@doc.gov and Grishma Pradhan at gpradhan@doc.gov :-

- (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- (ii) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- (iii) The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- (iv) The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
- (v) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.


(Vinay Sharma)
Deputy Registrar (Gaz.-IB)

MOST IMMEDIATE / OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

20271-20276
No. _____/JOTP/Gaz./PDJ West/2024 Dated, Delhi the 6/6/24
Copy forwarded for information and necessary action to:-

- 1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
- 3. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- 4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
- 5. For uploading on LAYERS.
- 6. For uploading on centralized website through LAYERS.

Fwd: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA

From : Registrar Vigilance Delhi High Court <rv.dhc@nic.in> Tue, Jun 04, 2024 05:23 PM
Subject : Fwd: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA 2 attachments
To : Vinay Sharma <ar-gazette1B.dhc@gov.in>

From: "Kanwal Jeet Arora" <rg.dhc@nic.in>
To: "Registrar Vigilance Delhi High Court" <rv.dhc@nic.in>
Sent: Tuesday, June 4, 2024 1:06:55 PM
Subject: Fwd: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA

From: "John Cabeca" <John.Cabeca@trade.gov>
To: "Kanwal Jeet Arora" <RG.DHC@NIC.IN>
Cc: "Dinesh Sharma" <Dinesh.Sharma@trade.gov>, "Shilpi Jha" <Shilpi.Jha@trade.gov>
Sent: Monday, June 3, 2024 9:50:02 AM
Subject: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA

Respected Mr. Kanwaljeet Arora,

Greetings from the USPTO South Asia office!

With reference to the upcoming South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu, Nepal during June 24-26, 2024, please refer to the attached letter from U.S. Intellectual Property Counselor Mr. John Cabeca inviting nomination from your esteemed office,

We look forward to receiving your kind response.

Thank You,

Warmly,
Tarini Tiwari

The Office of South Asia | US Patent & Trademark Office
Foreign Commercial Service | Embassy of the United States of America | New Delhi
Tel: 91-11-2347-2000 | Mobile: 91-70424 88867



📎 Invitation Letter - India.pdf
230 KB

From : Registrar Vigilance Delhi High Court <rv.dhc@nic.in> Tue, Jun 04, 2024 04:32 PM
Subject : Fwd: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA ② attachments
To : Vinay Sharma <ar-gazette1B.dhc@gov.in>

From: "Kanwal Jeet Arora" <rg.dhc@nic.in>
To: "Registrar Vigilance Delhi High Court" <rv.dhc@nic.in>
Sent: Tuesday, June 4, 2024 1:06:55 PM
Subject: Fwd: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA

From: "John Cabeca" <John.Cabeca@trade.gov>
To: "Kanwal Jeet Arora" <RG.DHC@NIC.IN>
Cc: "Dinesh Sharma" <Dinesh.Sharma@trade.gov>, "Shilpi Jha" <Shilpi.Jha@trade.gov>
Sent: Monday, June 3, 2024 9:50:02 AM
Subject: Invitation - South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange Program in Kathmandu (June 24-26, 2024) - INDIA

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We look forward to receiving your kind response.

Thank You,

Warmly,
Tarini Tiwari
The Office of South Asia | US Patent & Trademark Office



Commercial Law Development Program
Office of General Counsel
U.S. Department of Commerce
Washington D.C.



Mr. Kanwaljeet Arora
Registrar General
Delhi High Court

June 3, 2024

Re: CLDP South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange

Dear Mr. Arora,

On behalf of the U.S. Department of Commerce (DOC), U.S. Patent and Trademark Office (USPTO) and Commercial Law Development Program (CLDP), I would like to request your participation in the South Asia Regional Alternative Dispute Resolution (ADR) Information Exchange program to take place June 24-26, 2024, in Kathmandu, Nepal. The program will take place at the Hotel Yak & Yeti.

The program will create a forum for legal practitioners from South Asian countries to discuss topics in advancement of ADR in their respective states, as well as regionally. The program will be designed to enhance the knowledge and skills of practitioners in accordance with international and regional best practice recommendations.

With reference to the above information, we request you to please provide five (5) nominations from your organization to participate in the program. We request to receive your nomination no later than June 7, 2024.

The nomination must include the name and title of the nominee along with an English resume or curriculum vitae (CV), a clear description of the nominees' job responsibilities. Nominations should also include the passport information of the nominee.

CLDP will coordinate and bear the cost of airfare, lodging, and provide a daily per diem for participants, as well as costs associated with hosting the event in Kathmandu. At your earliest convenience, please confirm whether you are able to attend by contacting Chimai Tran-Luu at ctran-luu1@doc.gov and Grishma Pradhan at gpradhan@doc.gov. Please do not hesitate to reach out with any questions.

Thank you for working with us on this important program.

Best wishes,

John Cabeca
U.S. Intellectual Property Counselor for South Asia
Embassy of the United States of America - New Delhi
United States Patent and Trademark Office